

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 110**  
**(IB)-587(ND)/2020**

**IN THE MATTER OF:**

Fedex Express Transportation and ... Applicant/Petitioner  
Supply Chain Services (India) Pvt. Ltd.

Vs

Shoppers Supply Overseas Pvt. Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 22.01.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Ashwini Kumar Singh, Adv  
For the Respondent : Ms. Dipti, Director

**ORDER**

Ms. Deepti, Director for the Corporate Debtor undertakes to file reply within 10 days with copy in advance to the other side, rejoinder, if any, one week thereafter.

List for arguments on **09.03.2021**.

Sd/-  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

Sd/-  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**